

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK.

ORIGINAL APPLICATION NO. 264 OF 1998.

Cuttack this the 22nd day of October, 1998.

Rabindra Kumar Hotta. ... Applicant.

Vrs.

Union of India and Others. ... Respondents.

(For instructions)

1. Whether it be referred to the reporters or not? Yes.
2. Whether it be circulated to all the Benches of the Central Administrative Tribunal, or not? No.

(G. NARASIMHAM
MEMBER (JUDICIAL))

Somnath Som
(SOMNATH SOM)
VICE-CHIEF JUDGE
22/10/98

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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK.

ORIGINAL APPLICATION NO. 264 OF 1998.

Cuttack this the 22nd day of October, 1998.

C O R A M:-

THE HONOURABLE MR. SOMNATH SOM, VICE-CHAIRMAN:

AND

THE HONOURABLE MR. G. NARASIMHAM, MEMBER (JUDICIAL).

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Rabindra Kumar Hotta, aged about 27 years,
S/o. Pravakar Hotta, Village-B.N.Pur,
P.S. Purustampur, Dist. Ganjam. **Applicant.**

By Legal Practitioner :- M/s. Mira Ghose, P.K. Tripathy,
T.K. Mohanty, M.S. Ghose, Md. Azad,
Advocates.

- Versus -

1. Union of India represented through
the Postmaster General, Department
of Posts India, P.M.G. Square,
Bhubaneswar.
2. Senior Superintendent of Post Offices
Berhampur (Ganjam) Division, Ganjam.
3. Divisional Superintendent of Post India,
Berhampur Division, Berhampur Ganjam.

S. Som **Respondents.**

By legal Practitioner Mr. B.K. Nayak, learned Additional
Standing Counsel (Central).

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O R D E R

MR. SOMNATH SOM, VICE-CHAIRMAN :-

In this Original Application, the applicant has prayed for a declaration that refusal to consider the candidature of the petitioner for the Post of E.D.B.P.M. of Bedha Nalinakhyapur Branch Post Office on the ground that his name has not been sponsored by the Employment Exchange is illegal. There is also a prayer for a direction to the Opposite parties to consider the candidature of the petitioner and to appoint him in the post of E.D.B.P.M. Bedha Nalinakhyapur. On the date of admission of the application, on 18.5.1998, it was ordered that pendency of this Original Application, shall not be a bar on the Departmental Authorities to consider the case of the petitioner to the post of E.D.B.P.M. Bedha Nalinakhyapur. In the counter filed by the Departmental Respondents, it has been stated that as per the direction of the Tribunal, the candidature of the applicant was considered for the above post of EDBPM and he was selected for the post and he has already joined on 29.8.1998. In view of this the O.A. has become infructuous. In view of this, the Original Application

2. We have heard Shri M.S. Ghosh learned counsel for the petitioner and Shri B.K.Nayak learned Additional Standing Counsel appearing for the Respondents.

8
-3-

3. In view of the averments made in the counter, we hold that the application has become infructuous and is disposed of accordingly. No costs.

U. S.
(G. NARASIMHAM)
MEMBER (JUDICIAL)

Somnath Som
22/10/98
VICE-CHAIRMAN

KNM/CM.